

Name of the Corporate Debtor: S. Kumar Limited; Date of Commencement of CIRP: 18-11-2022; List of Creditors as on: 14-03-2023; Name of IP: Ankit Goel; Process Number: 1; Last 5 digitof registration number: 14088
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	02	7057862809	2	7057836987	96.89				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)	287	194458710	286	112761033	1.55				Annexure 5
6	Operational creditors (Employees)	20	10322401	20	8233715	0.11				Annexure 6
7	Operational creditors (Government Dues)	4	75596059	4	60075365	0.82				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	53	57331422	53	45131365	0.62				Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		366	7395571401	365	7284038465	100.00				